

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2611
TO BE ANSWERED ON 11TH AUGUST, 2023**

SANCHAR SAATHI PORTAL

2611 # SHRI NEERAJ DANGI:

Will the Minister of Communications be pleased to state:

- (a) the details of the cases registered by Government through the Sanchar Saathi portal;
- (b) the number of fraudulent mobile SIM cards detected through this portal and the number of mobile connections that were terminated; and
- (c) whether there is any data regarding the number of people who have recovered their stolen mobiles with the help of this portal, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (c) Government has developed a portal called 'Sanchar Saathi' that empowers citizens to find out mobile connections issued in their name, report fraudulent connections, report stolen/ lost mobile handsets & block them. With the help of the portal, more than 66 lakh fraudulent mobile connections have been detected. Telecom Service Providers were directed to carry out re-verification. Failing due verification, more than 50 lakh connections have been disconnected. More than 300 FIRs have been registered against more than 1,700 Points of Sale (PoS). More than 50 thousand PoS have also been blacklisted. After the lost/stolen mobile handsets are traced, concerned agencies of the state government are notified on the portal. Retrieving/ recovering such handsets is the responsibility of the state governments. As on 1st August 2023, total 23,103 mobile phones have been recovered across India.
